(b) if so, whether Government propose to utilise this deposit by setting up aluminium factories in Rewa?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) Geological Survey of India have estimated about 16 million tonnes of bauxite reserves in Semaria area falling in Rewa and Satna Districts.

(b) There is no such proposal.

गुजरात में सौराष्ट्र को तेल मिलों और विलायक निस्सारण प्लांटों के मालिकों को टिन प्लेटें मिलने में कठिनाइयां

626. श्री धर्मसिंह भाई पटेल : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गुजरात में सौराष्ट्र की तेल मिलों और विलायक निस्सारण प्लांट के मालिकों को कनस्तर बनाने के लिए टिन प्लेटें मिलने में कठिनाई हो रही है ;

(ख) क्या सौराष्ट्र तेल मिल संघ जामनगर ने टिनप्लेटों का विशेष कोटा देने के लिए आवेदन किया है; यदि हां, तो उसमें क्या मांगें की गई हैं;

(ग) क्या सरकार का विचार सौराष्ट्र तेल मिल संघ को अपने सदस्यों की मांग को पूरा करने के लिए टिनप्लेटों का विशेष कोटा देने का है ;

(घ) यदि हां, तो कब तक और कितनी मात्रा और किस प्रकार सप्लाई की जाएगी ;

(ङ) इस उद्योग की कठिनाइयों को दूर करने के लिए क्या कदम उठाने का सरकार का विचार है; और

(च) गत तीन वर्षों में सौराष्ट्र को कितनी टिन प्लेटें सप्लाई की गई ?

इस्पात और खान मंत्रालय में राज्य-मंत्री (श्री करिया मुण्डा) : (क) टिन प्लेटों के उपभोक्ताओं ने, जिन में गुजरात में सौराष्ट्र तथा अन्य राज्यों में तेल मिलों और विलायक निस्सारण प्लांट के मालिक भी शामिल हैं, हाल के महीनों में टिन प्लेटों की अपनी पूरी आवश्यकता प्राप्त करने में कुछ कठिनाइयों के बारे में बताया है । यह कठिनाई मुख्यत: टिन प्लेट कम्पनी आफ इंडिया लि०, जमशेदपुर की फैक्टरी अगस्त और सितम्बर, 1977 में कुछ समय के लिए बन्द हो जाने के कारण हुई है । कंपनी के कारखाने में अब काम होना शुरू हो गया है ।

(ख) से (ङ). किसी विशेष कोटे के लिए कोई प्रार्थना-पत्र प्राप्त नहीं हुआ है । इस समय कोटा देने की कोई व्यवस्था भी नहीं है । फिर भी, जब टिन प्लेट कम्पनी आफ इंडिया लिमिटेड की फैक्टरी बन्द हुई थी, उस समय राउरकेला इस्पात कारखाने को तेल के कनस्तर के साइज़ की टिन प्लेटों का उत्पादन बढाने के लिए कहा गया था । इसके अलावा हिन्दुस्तान स्टील लि० के अधिकारियों से कहा गया है कि वे मांग और आपूर्ति की स्थिति का पता लगाने के लिए उपभोक्ताओं से सतत सम्पर्क रखें । परिणामस्वरूप कुछ उपभोक्ताओं को आयात करने का भी परामर्श दिया गया है और आयात के लिए आवेदन-पत्रों पर स्वीकृति भी प्रदान कर दी गई है ।

(च) पिछले 3 वर्षों में राउरकेला इस्पात कारखाने से गजरात को सप्लाई की

गई टिन प्लेटों की मात्रा नीचे दी गई है —

1974–75	2971 टन
1975–76	5020 टन
1976–77	3949 टन

Nuclear Proliferation Treaty

627. DR. BAPU KALDATY:
SHRI KANWAR LAL GUPTA:
SHRI F. P. GAEKWAD:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have taken final decision with regard to signing of non-proliferation treaty;

(b) whether delay in signing of the Nuclear Proliferation Treaty has resulted in getting nuclear fuel from signatories of Nuclear Proliferation Treaty countries; and

(c) whether this has affected the expansion of nuclear energy in the country?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI ATAL BIHARI VAJPAYEE): (a) The Government of India has been consistently of the view that the Treaty on the Non-proliferation of Nuclear Weapons (NPT) in its present form was unequal and discriminatory. There has been no change whatsoever in this policy of the Government.

(b) India needs to import nuclear fuel with regard to only the Tarapur atomic power station. There were some delays in getting supplies but the overdue licence was issued in July 1977. The delay in the supplies of nuclear fuel was not linked to the non-signature of the NPT by India.

(c) No, Sir.

Prosecutions of Beverage Producers

628. SHRI JYOTIRMOY BOSU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given to Unstarred Question No. 708 dated the 16th June, 1977 and state the names of beverage producers against whom prosecutions were launched and who have been convicted and those against whom cases are pending in courts?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): The information is being collected and will be laid on the Table of the Sabha.

Action against Official Connected with Conspiracy to declare Shri Jagjivan Ram as Heart Patient

629. CHOWDHRY BALBIR SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether after Dr. Caroli's Public statement pertaining to an administrative conspiracy to pressurize him to declare Shri Jagjivan Ram as a serious heart patient with a view to scutttling his election tours, any action has been taken against the concerned officials?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): The statement of Dr. Caroli that there was an attempt to pressurise hi mto declare Shri Jagjivan Ram as suffering from grave heart illness necessitating his internment in a hospital was taken up for inquiry by the Central Bureau of Investigation. The report of the C.B.I. has not yet been received.